Name of the corporate debtor: Prabhu Shanti Real Estate Private Limited Date of commencement of CIRP: 13th June 2018 List of Creditors on: 25th October 2023

List of operational creditors (Government dues)

(Amount in₹)

| S. No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | | Amount | | | |
|--------|--|------------|---------------------------|----------------|--------------------------------|-----------------|------------------------|---|-------------------------------|---|---------------------------------------|---------------------------------------|-----------------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | of contin- gent claim a | of any mutual dues, th at may be set- off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
| 1 | Director General, Town and Country Planning | Haryana | 18-Sep-23 | 29,78,67,500 | | | | | | | 29,78,67,500 | | Under Verification |